

- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 2002/05]
- (ii) (a) Thirty-eighth Annual Report-and Accounts of the Madras Fertilizers Limited (MFL), Chennai, for the year 2003-2004, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No, L.T.2001/05]
- (iii) (a) Forty-third Annual Report and Accounts of the Hindustan Organic Chemicals Limited (HOCL), Raigad, Maharashtra, for the year 2003-2004, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.(Placed in Library. See No. L.T. 1930/05]

III. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Steel) and the Steel Authority of India Limited for the year 2005-2006. [Placed in Library. See No. LT.1929/05J]

Report and Accounts (2003-2004) of the Paddy Processing Research Centre, Thanjavur and related papers

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- (a) Annual Report and Accounts of the Paddy Processing Research Centre, Thanjavur, for the year 2003-2004, together with the Auditor's Report on the Accounts.
- (b) Review by Government on. the working of the above Centre.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.1808/05]

[MR. DEPUTY CHAIRMAN in the Chair.]

- I. Notifications of the Ministry of Health and Family Welfare**
- II. Report and Accounts (2003-2004) of the PGIMER, Chandigarh and related papers**
- III. Reports and Accounts (2003-2004) of various Regional Cancer Centres and Institute of Oncology and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): Sir I lay on the Table:-

I. (i) A copy (in English and Hindi) of the Ministry of Health and Family Welfare (Department of Ayush) Notification No. 1 dated the 4th February, 2005, publishing the Indian Medicine Central Council (Postgraduate Ayurveda Education) Regulations, 2005, under sub-section (2) of section 36 of the Indian Medicine Central Council Act, 1970. [Placed in Library. See No. LT.1362/05]

(ii) A copy (in English and Hindi) of the Ministry of Health and Family Welfare Notification G.S.R. 517 (E) dated the 11th August, 2004, publishing the Prevention of Food Adulteration (Amendment) Rules, 2004, under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954.

(iii) A copy (in English and Hindi) of the Ministry of Health and Family Welfare Notification G.S.R. 750 (E) dated the 17th November, 2004, publishing Corrigendum to Notification G.S.R. 517 (E) dated the 17th November, 2004 regarding the Prevention of Food Adulteration (Amendment) Rules, 2004. [Placed in Library. For (ii) and (iii) see No. LT. 1861/05]

(iv) A copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare (Department of Health), under section 38 of the Drugs and Cosmetics Act, 1940:

- (1) G.S.R. 810 (E) dated the 15th December, 2004, prohibiting Rofecoxib and its formulations for human use.